MT. Details of monthly targets of coal production of CIL *vis.-a-vis* actual production during the last four months percentage achievement along with quantum of coal supplied to private sector power generation companies under linkage are given below:-

1	(in	mi1	lion	tonnes)	
1	ш	шш	поп	tomics)	

Month	Target	Production	% Ach.	Supply to private sector Power generation companies.
March, 2014	52.71	53.40	101.3	4.07
April, 2014	37.61	37.51	99.7	3.38
May, 2014	38.56	36.28	94.0	3.66
June, 2014*	36.84	34.55	93.8	NA

<sup>\*</sup> Provisional.

The main reasons for shortfall in coal production are as under:-

- (i) Law and order problem in MCL and CCL; (ii) Delay in getting Forest clearance and Environmental Clearance; (iii) Frequent Breakdown of Draglines at NCL and WCL causing less exposure of coal; (iv) Less transportation of coal by ESM company in SECL; (v) Restriction of working hours from 10.30 AM to 3.30 PM imposed by State Government due to heat wave in MCL.
- (e) The Government has taken various steps to ensure time bound production which include efforts to expedite Environment and Forest clearances, pursuing with State Government for help in expediting land acquisition and coordinated effort with Railways for movement of coal. Steps have been taken by Coal India Ltd. and its subsidiaries to augment coal production which includes capacity addition from new projects and use of mass production technologies.
- (f) The coal resource available in existing CIL blocks is about 88.42 billion tonnes as assessed by CMPDI. In addition MoC has assigned 119 blocks to CIL which have about 42.90 billion tonnes of coal resources.

## Supply of coal to thermal power plants

- 513. DR. R. LAKSHMANAN: Will the Minister of COAL be pleased to state:
- (a) whether Government has identified any coal mines which would be

- (b) if so, the details of those mines and quantum of deficit in supply of coal, given the fact that most of our power requirements are meted out through thermal power plants;
- (c) whether any contingency plan is there with Government to promote/to operate new mining areas so that there is no deficiency in supply of coal to thermal power plants; and

## (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI PIYUSH GOYAL): (a) to (d) List of mines which would be exhausted or which would be abandoned after complete mining during the next five years is as under:

Subsidiary	Name of Mine
ECL	West Kenda OC
	Mahabir OC
	Belbaid OC
	Rajpura OC
WCL	Makardhokra-II OC
	Navin Kunada OC
MCL	Chhedipada OCP
CCL	Sirka UG
	Ray Bachra UG
	Jarangdih OC
	Sel Dhori/Kalyani OC
	SDQ III OC
SECL	Dugga OC
	Banki Main
	Balgi ½ & 3/4

Subsidiary	Name of Mine
	Dharam UG
	Chhal OC
	Rajnagar OC
	Bartunga Hill UG
	NCPH Old
	North Chirimiri UG
	Kumda 7/8
	Bisrampur OC
	Kanchan OC
	Dhanpuri UG
	Jamuna 9/10
	Rajnagar RO
	Malga UG
	Bijuri UG
	Kapildhara UG
	Jamuna OC

Unstarred Questions

During the last three years, dispatches to Power Utilities have been 91%, 92% and 86% of FSA/MOU commitment in 2011-12, 2012-13 and 2013-14 respectively as can be seen from the table below:

Dispatch of Coal and Products to Power Utility Sector from CIL (in MillionTonnes)

Year	Committed Quantity under FSA/MOU	Dispatch	% Materialisation
2011-12	344.38	312.07	91%
2012-13	374.47	345.51	92%
2013-14 (provision	412.30 nal)	353.82	86%

Every year, some mines are closed/abandoned/discontinued due to exhaustion of reserves, safety and economic viability. To compensate this loss and augment the production, new Projects are opened and capacity of ongoing projects is enhanced wherever feasible.

Further, the Government has taken various steps to ensure time bound production which include efforts to expedite Environment and Forest clearances, pursuing with State Government for help in expediting land acquisition and coordinated effort with Railways for movement of coal. Steps have been taken by Coal India Ltd. and its subsidiaries to augment coal production which includes capacity addition from new projects and use of mass production technologies.

## Coal mines adhering to mining plan

- 514. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of COAL be pleased to state:
- (a) the number of coal mines of Coal India Ltd. and those in private sector which have adhered to the mining plan including rehabilitation of fully or partially worked out mines and the details thereof; and
- (b) the details of action taken against the coal companies which have violate the mining plan and categories of penal action taken in each category of deviation?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI PIYUSH GOYAL): (a) All mines whether operated by Coal India Limited/its subsidiary companies or by private sector are required to follow the approved Mining Plan including Mine Closure Plan. Each mine has a "Mine Closure Plan", in which activities including rehabilitation and stages at which these are required, are defined. Adequate budget is provided to carry out these activities as per guidelines issued by Government of India *vide* letter dated 07-01-2013.

(b) During operations, there may be deviations from approved Mining Plans. Action is taken in case of impermissible deviations, particularly with respect to environmental clearances *vis-a-vis* the production capacity.

## Shortage of coal

- $\dagger 515.$  DR. SATYANARAYAN JATIYA: Will the Minister of COAL be pleased to state:
- (a) the status of the supply and shortage of coal in the power stations of the country, State-wise;

<sup>†</sup>Original notice of the question was received in Hindi.